NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. M.A. 260/2020
IN
C.P. 233/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.01.2020**

NAME OF THE PARTIES:- HSL Holdings S.A.R.L.

V/s

Klopman India Pvt. Ltd. & Ors

SECTION 59, 62, 100, 241, 242, 244 & 246 OF COMPANIES ACT, 2013

ORDER

At request, list this matter on 04.03.2020.

SHYAM BABU GAUTAM
Member (Technical)

BHASKARA PANTULA MOHAN
Member (Judicial)

/PS/